

कुछ माननीय सदस्य: उपसभापति जी, हम भी स्वयं को इस विषय के साथ संबद्ध करते हैं।

**Concern over the increasing cases of rape in the country**

SHRI SAMBHAJI SHAHU CHHATRAPATI (Nominated): Mr. Deputy Chairman, Sir, thank you very much for giving me this opportunity to speak in the Zero Hour. It has taken almost five days for me to get a chance to rise on my seat and give my Zero Hour speech. It is a matter of utmost importance which relates to rape followed by murder. There were a lot of rapes which took place in the Capital, in the Delhi Region. A four year old was raped. There were constant rapes in Uttar Pradesh, in Maharashtra and the rest of the country. I will not get into the details, but it is a matter of great importance for all of us to decide what we should be doing in future. Last Sunday, in Maharashtra, two rapes had taken place. I would like to mention an incident of a village called Kopardi where a teenager was gang raped by a group, brutally beaten and then strangled to death. I would like to tell the House that we should all take very stern action regarding this. I should not be boasting, but I also come from the family of Chhatrapati Shivaji and Shahu Maharaj. Shahu Maharaj was the first person to bring in reservations in the year 1902 and when Shahu Maharaj brought in this reservation, he also brought social equality, but till date Kolhapur has never faced or seen such a thing called rape or murder. That is how we should imbibe from the two great kings. I also believe that to curb the rising number of rapes we must take stern action against the culprits so that a strong message is sent across the society. As a representative of this House it is our duty to give a voice to the many daughters who are unheard. Let us act swiftly to protect every woman of this country irrespective of what religion, caste or belief she belongs to. I would also like to bring in, through you, Sir, that after the Nirbhaya case, laws were amended and a fund was established, but it seems that effective implementation of the law and the efficient utilisation of the fund has not been achieved yet. I also wish to request that those accused of rape cases should not be able to obtain bail easily or let out with a petty punishment. If we have a provision for capital punishment for murder or treason, then, let's have amendments that provide death punishment for violent rapes so that there are no repeat offenders. The question before the concerned Minister and before all of us today is, can we not, across party and ideologies, come to a common consensus and just pass one simple resolution where the rape accused is tried in a timely manner? On proven guilty, he should be punished in such a way that it would make any person who is thinking about dishonouring a woman shiver with fear.

MR. DEPUTY CHAIRMAN: Your time is over.

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, I associate myself with the concern expressed by Shri Sambhaji Shahu Chhatrapati.

SHRIMATI JHARNADAS BAIDYA (Tripura): Sir, I also associate myself with the concern expressed by Shri Sambhaji Shahu Chhatrapati.

SHRI RAM NATH THAKUR (Bihar): Sir, I also associate myself with the concern expressed by Shri Sambhaji Shahu Chhatrapati.

DR. NARENDRA JADHAV (Nominated): Sir, I too associate myself with the concern expressed by Shri Sambhaji Shahu Chhatrapati.

SHRI RANVIJAY SINGH JUDEV (Chhattisgarh): Sir, I also associate myself with the concern expressed by Shri Sambhaji Shahu Chhatrapati.

MR. DEPUTY CHAIRMAN: Shri Surendra Singh Nagar.

#### **Pending proposals for construction and development of airports**

श्री सुरेन्द्र सिंह नागर : उपसभापति जी, मैं आपके माध्यम से केन्द्र सरकार का ध्यान आबादी की दृष्टि से देश के सबसे बड़े राज्य, जिस प्रदेश से इस देश के प्रधान मंत्री भी चुन कर आते हैं, उसमें हवाई अड्डों को विकसित करने के मामले में इस प्रदेश की जो उपेक्षा की जा रही है, उसकी तरफ दिलाना चाहूँगा। जो उपलब्ध आँकड़े हैं, वे बताते हैं कि आबादी की दृष्टि से सबसे बड़े राज्य, उत्तर प्रदेश में मात्र 6 हवाई अड्डे ऐसे हैं, जो operational हैं। अगर आप दूसरे राज्यों की बात करें, तो गुजरात, जहाँ 6 करोड़ की आबादी है, वहाँ 10 एयरपोर्ट्स operational हैं; कर्नाटक में 6 एयरपोर्ट्स operational हैं जहाँ 6 करोड़ की आबादी है; महाराष्ट्र, जहाँ 7.5 करोड़ की आबादी है, वहाँ 9 एयरपोर्ट्स operational हैं। जहाँ तक air connectivity की बात है, उसके आँकड़े भी दर्शाते हैं कि उत्तर प्रदेश air connectivity के मामले में भी सबसे पीछे है। इस चीज को ध्यान में रखते हुए उत्तर प्रदेश को विकास के पथ पर ले जाने वाली अखिलेश यादव जी की सरकार ने केन्द्र सरकार को नए हवाई अड्डे विकसित करने के लिए प्रस्ताव भेजे हैं, जिनमें जेवर और आगरा में दो महत्वपूर्ण हवाई अड्डे विकसित करने का प्रस्ताव भी शामिल है।

उपसभापति जी, जेवर का जो प्रस्तावित हवाई अड्डा है, जिसका प्रस्ताव उत्तर प्रदेश सरकार ने भेजा है, वह देश का ऐसा पहला हवाई अड्डा विकसित करने का प्रस्ताव है, जिसके लिए लैंड पहले से identified है, जहाँ दिल्ली से मेट्रो रेल प्रस्तावित है, जिसके साथ से Delhi-Mumbai Freight Corridor गुजरता है, जो एक्सप्रेस वे पर स्थित है और जो राष्ट्रीय राजधानी क्षेत्र का हिस्सा भी है। इस हवाई अड्डे के बनने से दिल्ली हवाई अड्डे पर जो दबाव है, वह भी निश्चित रूप से कम होगा। मैं आपके माध्यम से सरकार से आग्रह करना चाहूँगा कि हवाई अड्डे के मामले में उत्तर प्रदेश के इस पिछड़ेपन को ध्यान में रखते हुए, उत्तर प्रदेश सरकार ने जेवर और आगरा के हवाई अड्डों के लिए जो प्रस्ताव भेजे हैं, उन्हें केन्द्र सरकार जल्द स्वीकृत करने का काम करे, ताकि उत्तर प्रदेश एयर कनेक्टिविटी के मामले में आगे बढ़ सके।